

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
(Chennai Circuit Bench)**

**Appeal No. 323 of 2013**

**Dated : 14<sup>th</sup> August, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of**

<b>M/s. Shasun Research Centre</b>	<b>...Appellant(s)</b>
<b>Versus</b>	
<b>Tamil Nadu Electricity Regulatory Commission &amp; Anr.</b>	<b>...Respondent(s)</b>

**Counsel for the Appellant(s): Mr. Vijay Narayan, Sr. Adv.**

**Counsel for the Respondent(s): Representative of TANGEDCO**

**ORDER**

We have heard the Learned Senior Counsel for the Appellant.

Written submissions have been filed by the Learned Senior Counsel for the Appellant as well as the Learned Counsel for the State Commission. The Learned Counsel for the Respondent no. 2 is directed to file his written submissions on or before 20.08.2014.

**Judgment is reserved.**

**(Rakesh Nath)  
Technical Member  
mk**

**(Justice M. Karpaga Vinayagam)  
Chairperson**